# GOVERNMENT OF INDIA MINISTRY OF COAL LOK SABHA STARRED QUESTION No.408 TO BE ANSWERED ON 29.03.2023

#### Import of Coal

\*408. SHRI JAYADEV GALLA:

Will the Minister of COAL be pleased to state:

- (a) the details of the total amount of coal that have been imported in the country, year-wise;
- (b) whether private sector companies have been involved in import of coal in the country;
- (c) if so, the details of the private sector companies that have been involved in import of coal along with the amount of coal that have been imported by them, company-wise;
- (d) whether the Government purchases imported coal from these private companies or gives them orders to import coal;
- (e) if so, the details of such orders given to companies, company-wise along with the quantity of imported coal that has been purchased; and
- (f) the amount of imported coal purchased by the Government from these private companies along with the details of its price and quantity?

#### Answer

### MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES (SHRI PRALHAD JOSHI)

(a)to(f): A statement is laid on the table of the House.

## Statement referred to in reply to part (a) to (f) of Lok Sabha Starred Question No. 408 for answer on 29/03/2023 regarding Import of Coal.

(a): Details of coal imported during the period from FY 2018 to FY 2021-22 and April-January of 2022-23 are given below:-

(Quantity in Million Tonne)						
Year	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23 (April-January)
Total	208.25	235.35	248.54	215.25	208.93	200.41

(b)to(f): As per the current import policy, coal is kept under Open General License (OGL) and consumers are free to import coal from the sources of their choice as per their contractual prices on payment of applicable duty.

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